

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

## CONTEMPT PETITION NO.170/00046/2019

IN

ORIGINAL APPLICATION No.170/00251/2017

DATED THIS THE 1<sup>st</sup> DAY OF AUGUST 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

R. Shivaramaiah,  
Aged 61 years,  
S/o Ramanna,  
Retired Postmaster Grade-II,  
Residing at No. 10,  
1 st Main, Sanjeevininagar,  
Hegganahalli Cross,  
Bangalore – 560 091 ....Petitioner

(By Shri B. Venkateshan ..Advocate)

Vs.

1. Shri Col. Aravind Verma,  
The Postmaster General,  
Bangalore Region,  
Bangalore – 560 001

2. Shri BS.Umesh,  
Sr. Superintendent of Post Offices,  
Bangalore West Division,  
Bangalore – 560 086

## .....Respondents

(By Shri K. Dilip Kumar, ACGSC)

ORDER (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. Writ Petition No.30127/2019 has been filed in the Hon'ble High Court of Karnataka challenging our order. Therefore, Contempt Petition is dismissed. Notices are discharged, but with liberty. No order as to costs.

(CV. SANKAR )  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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